

' SLP(Crl.)No. 3045 OF 2001

ITEM No.28

Court No. 8

SECTION II  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 3045/2001

(From the judgement and order dated 01/05/2001 in SBCMP 372/01  
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

M/S. GUPTA CHEMICALS PVT. LTD. & ORS.

Petitioner (s)

VERSUS

STATE OF RAJASTHAN & ANR.

Respondent (s)

( With Appln(s). for stay )  
With

SLP(Crl.)No.3091/2001

(With appln. for stay)

Date : 04/03/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Mr. G.L.Sanghi, Sr. Adv.  
Mr. Suresh C. Gupta, adv.  
Mr. A. Guneshwar Sharma, adv.  
Mr. Sanjay Pal, adv. for  
Mrs Lalita Kaushik, Adv.

For Respondent (s) Mr. Ranji Thomas, adv. for  
Mr. Javed Mahmud Rao, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

Heard learned counsel for the parties.

The cases will be listed for final disposal on a  
non-miscellaneous day after three weeks.

.SP1

(Suman Wadhwa)  
Court Master

(S.Malkani)  
Court Master